

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3624
ANSWERED ON:16.04.2010
STITCHING OF DISFIGURED CURRENCY NOTES
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Will the Minister of FINANCE be pleased to state:

(a) whether currency notes disfigured by being stitched together or any other manner attract violation of rules laid down by Reserve Bank of India; and

(b) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a)&(b): Reserve Bank of India (RBI) has informed that there is no specific provision under Banking Regulation Act, 1949 or under RBI Act 1934 to check/prevent such misuse of currency notes. Hence RBI has made an appeal to the members of public not to use banknotes for making garlands, decorative pandais and places of worship or for showering on personalities in social events.